

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 317 of 2013

Dated : 3rd January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s T.S. Alloys Ltd.
Versus

.... Appellant(s)

Odisha Electricity Regulatory
Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Kr. Parija, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1
Mr. R.K. Mehta
Mr. Antaryami Upadhyay for R.2 &4
Ms. Ishita C. Dasgupta

ORDER

Mr. R.K. Mehta, the learned counsel undertakes to file Vakalatnama on behalf of Respondent Nos. 2 and 4 and Mr. Rutwik Panda, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.1 and they seek some time to file the reply. Accordingly, they are directed to file their respective replies on or before 21.01.2014 after serving copy on the other side.

Post the matter on **05.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson